

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: DECEMBER 06, 2013

No. 1726 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **1122/II-4-13-32(1)/2011** dated **21.11.2013** Sri **Rajendra Kumar Singh** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Azamgarh.

BY ORDER OF THE COURT,

Sd/-
(ANANT KUMAR)
REGISTRAR GENERAL

No. 473(i)/DR (S)/2013: Allahabad: Dated: December06, 2013

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow requesting him to impart Induction Training to aforesaid newly appointed Civil Judge, Junior Division in their wisdom. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Azamgarh along with photocopy of U.P. Government Appointment/Notification No. 1122/II-4-13-32(1)/2011 dated 21.11.2013 (Information available on E-mail).

The District & Sessions Judge, Azamgarh subordinate to the High Court of Judicature at Allahabad is directed that to permit the newly appointed candidate Civil Judge, Junior Division, to take over charge on the post.

The certificate of taking over charge by the candidate Civil Judge Junior Division be sent to the Deputy Registrar (Services), High Court, Allahabad.

The District & Sessions Judge, Azamgarh subordinate to the High Court of Judicature at Allahabad is directed to make arrangement for field training in the judgeship for newly recruited/ appointed candidate of Civil Judge, Junior Division as per instruction contained in letter No. 416/A.R.(S)/3-A/2009 dated 03.09.2009.

- a) Sri Rajendra Kumar Singh, S/o Late Sri Ram Charan Singh newly selected candidate Civil Judge, Junior Division

You shall proceed to take over charge of his place of posting immediately.

Newly appointed candidate Civil Judge, Junior Division should note that his appointment to the post of Civil Judge, Junior Division in U.P. Nyayik Sewa is purely temporary and until they are absorbed and appointed as permanent Civil Judge, Junior Division. You shall be subjected to general conditions of services applicable to temporary Government servant contained in Government Notification No. 20/I/74-Niyukti-3, dated June 11, 1975 and also under the condition laid down in U.P. Government Notification/Appointment No. 1122/II-4-13-32(1)/2011 dated 21.11.2013

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Litigation), High Court, Allahabad
12. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad.
13. The Deputy Registrar (Budget), High Court, Allahabad.
14. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
15. The Section Officer (Admin. H) Section, High Court, Allahabad
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. P.S. to Hon'ble Administrative Judge, Azamgarh with the request to place this notification before His Lordship for kind perusal (Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-

**(VIRENDRA KUMAR SRIVASTAVA)
DEPUTY REGISTRAR (SERVICES)**